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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. H. KARTHIC SESHADR
G. SUDHAKAR.

Counsel for
Respondents 2 & 3



2. Anant . M
T. V. P. Sai Vihari

Counsel for
Petitioners



O R D E R

Counsels representing both the parties present. Both of the counsels stated that talks for settlement between the parties are under progress, same is likely to be completed. For reporting the final outcome of the settlement, both the counsels prayed time. At request, time is extended. Put up on 01.03.2017 at 10.30 A.M.

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)



K. ANANTHA PADMANABHASWAMY
MEMBER (JUDICIAL)

